## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

:TCP/57/2016

NAME OF THE PETITIONER(S)

: T.O. Abraham

Represented by

NAME OF THE RESPONDENT(S)

:Cavunal Rubber Estates (P) Limited and 5 others

**UNDER SECTION** 

: 111, 397/398, 402, 403, 406 and Schedule XI

PRIYADARSHINI N SHNETHA FOR T.K. BHASEAK

S.No. Name (in Capital)

Conselfor R. 2,324

Signature

ANANT MERATHIA d.

Archana for Thougamball Icaman

**ORDER** 

Counsels for parties present. Counsel for petitioner prays time for seeking instructions from the client for proceeding further in this matter. At request, time extended for getting instructions from the client. Put up on 23.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)